

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1829

ANSWERED ON:30.07.2015

Capital Punishment

Singh Deo Shri Kalikesh Narayan;Verma Shri Rajesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Law Commission has held any consultations on the issue of abolition of capital punishment in the country;
(b) if so, the details thereof and the details of experts participated therein; and
(c) the details of outcome of the said consultation?

Answer

ANSWER

MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)

(a) Yes, Madam. The Law Commission of India published a Consultation Paper on Capital Punishment in May, 2014 seeking views of the public. It held a one day consultation on 11.7.2015 on the 'The Death Penalty.

(b) Many renowned expert personalities from across the judiciary, bar, academia, political and public life were invited and there were argument(s) for and against continuance of death penalty. A list of the details of the Participants is enclosed.

(c) The Commission has stated that it is finalizing its report and recommendations on the responses received on the said consultation.

Law Commission of India

1. Justice A P Singh
Chairman
2. Justice S N Kapoor
Member
3. Justice Usha Mehra
Member
4. Prof. (Dr.) Mool Chand Sharma
Member
5. Dr. G N Raju
Member-Secretary
6. Prof. (Dr.) Yogesh Tyagi
Member (PT)
7. R Venkataramani
Member (PT)
8. Dr. B N Mani
S No. Session 1
 1. Justice Prabha Sridevan
 2. Justice Hosbet Suresh
 3. Manish Tewari
 4. Justice Bilal Nazki
 5. Yug Chaudhry
 6. Ashish Khetan
 7. Prof. C Rajkumar

Session 2

1. Prof. Ranbir Singh
2. Julio Ribeiro
3. Majeed Memon
4. Brinda Karat
5. Sankar Sen

6. Justice K. Chandru

Session 3

1. Prof NR Madhava Menon
2. Justice Rajinder Sachar
3. Shashi Tharoor
4. Kanimozhi
5. Prof Roger Hood
6. Dushyant Dave
7. TR Andhyarujina

Session 4

1. Prof Mohan Gopal
2. Anand Grover
3. Wajahat Habibullah
4. D R Kaarthekeyan
5. Varun Gandhi
6. Sanjay Hegde
7. Chaman Lal

Other Invitees

1. Kusumjeet Sidhu
2. Navaz Kotwal
3. G.S. Bajpai
4. HRLN (Colin Gonsalves)
5. Nitya Ramakrishnan
6. Jawahar Raja
7. PRAJA (Rani Shankardass)
8. Aman Lekhi
9. Dr YSR Murthy
10. Justice S.B Sinha
11. PUCL (D Nagasaila)
12. Vrinda Grover
13. Sanhita Ambast
14. Arghya Sengupta
15. PM Nair
16. Meeran C Borwankar, Additional Director General Maharashtra (Prison)
17. Trideep Pais
18. JagLag (Shalini Gera)
19. SAHRDC (Ravi Nair)
20. Vrinda Bhandari
21. ACHR (Suhanshu Chakma)
22. Usha Ramanathan
23. The Quill Foundation (Sharib Ali)
24. Anil Gulati
25. Nimesh Desai, Psychologist
26. Anup Surendranath
27. CHRI (Venkatesh)
28. Manoj Mitta
29. V Venkatesan
30. Praveen Swami
31. Dr. Aparna Chandra
32. Dr. Mrinal Satish